

**Notification under the provision of the Goa Prohibition of Ragging Act, 2008
(Goa Act 9 of 2009)**

Sr. No.	Notification	Section/Rule	Official Gazette Reference
1	9/162/DHE/GPRG/06/2214 dated 16th July, 2009.	Section 1(3)	Series I No. 16 (Extraordinary) dated 17 th July, 2009

Department of Education, Art & Culture

Directorate of Higher Education

Notification

9/162/DHE/GPRG/06/2214

In exercise of the powers conferred by sub-section (3) of section 1 of the Goa Prohibition of Ragging Act, 2008 (Goa Act 9 of 2009) (hereinafter referred to as the “said Act”), the Government of Goa hereby appoints the 17th July, 2009 as the date on which the said Act shall come into force.

By order and in the name of the Governor of Goa.

R. K. Halarnkar, Under Secretary (Higher Education).

Panaji, 16th July, 2009.

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